

[Print](#)**Defective Case Register from 2026-05-11 to 2026-05-11**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/20271/2026	SAMARENDRA BAHADUR	2026-05-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page marking not tally with index and book mark.
2	D-WP(C)/20276/2026	SASHIBHUSAN DAS	2026-05-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
3	D-BLAPL/13515/2026	SUJAY SHANKER SINGHDEO	2026-05-11	30-OTHER DEFECT (IF ANY) i)Date of F.I.R. not correctly mentioned in last para of page -2.ii) Name of the victim and her relatives be redacted from the petition .iii) Annexure -1 be kept in sealed cover.iv) Redacted xerox copy of annexure-1 be filed.v) For further S.R.
4	D-BLAPL/13521/2026	SANKET KANUNGO	2026-05-11	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
5	D-BLAPL/13509/2026	PUNIL KUMAR SWAIN	2026-05-11	30-OTHER DEFECT (IF ANY) i) Age of the petitioner in cause title not tally with Rejection order.
6	D-ABLAPL/13496/2026	SWETAPADMA ROUT	2026-05-11	Name and details of Informant/family member mentioned in Annexure-1 need not be disclose and kept in closed envelop.
7	D-BLAPL/13683/2026	SIDHARTHA DAS	2026-05-11	30-OTHER DEFECT (IF ANY) 1.Name and other Details of Informant, Victim or Petitioners , who are relation of Informant appearing in FIR details, Acknowledgement Slip, Index, Synopsis, Date Chart, CT, Para 2, Ann. 1 to 3 be redacted. 2. Ann. 1 to 3 and Vakalatnama be kept in sealed cover. 3. As per standing order No.2 of 2026 the original unredacted version of Ann.1 to 3 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
8	D-BLAPL/13757/2026	BISWAJIT RANJAN TRIPATHY	2026-05-11	30-OTHER DEFECT (IF ANY) Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover

9	D-ABLAPL/13572/2026	SUBHAM SATAPATHY	2026-05-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.53 to 55 not neat.
10	D-BLAPL/13752/2026	BIJAYA KUMAR RAGADA	2026-05-11	30-OTHER DEFECT (IF ANY) Paragraph No. not correctly furnished.
11	D-WP(C)/20203/2026	RAMANI KANTA PATTANAIK	2026-05-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
12	D-WP(C)/20212/2026	CHANDRAKANTA NAYAK	2026-05-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
13	D-WP(C)/20258/2026	GIRIJA SANKAR NAYAK	2026-05-11	.Subject Code incorrectly Mentioned
14	D-WP(C)/20243/2026	SUDEEP KUMAR SARANGI	2026-05-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Subject Code Not Furnished .
15	D-WP(C)/20242/2026	SUDEEP KUMAR SARANGI	2026-05-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Index page marking not proper.
16	D-WP(C)/20265/2026	ASHOK KUMAR BEHERA	2026-05-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no.5 affidavit in the I.A not correctly mentioned.
17	D-WP(C)/20206/2026	PRADEEP KUMAR ROUT	2026-05-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copy of letter vide annex-7 not tally with index.Serial no-4 affidavit in the I.A not correctly mentioned.
18	D-WP(C)/20236/2026	DEEPAK KUMAR MOHAPATRA	2026-05-11	Date of copy of order vide annex-6 not tally with index.
19	D-CRLMC/13247/2026	MALAYA RANJAN BEHERA	2026-05-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no.20 under Annex-4 not filed.
20	D-ABLAPL/13590/2026	BIBHUTI BHUSHAN KUMBHAR	2026-05-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further S.R.
21	D-WP(C)/20260/2026	DINESH KUMAR MOHANTY	2026-05-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 28 not neat.
22	D-ABLAPL/13588/2026	HAJI SK ABDUL ISTAR	2026-05-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent not signed in the affidavit.
23	D-WP(C)/21286/2026	CHITTA RANJAN PATTNAIK	2026-05-11	1 .Paragraphs not correctly furnished in I.A. .

24	D-WP(C)/21105/2026	SWETA DASH	2026-05-11	1 court fee Rs 6/- not paid on C.T. .
25	D-CONTC/21247/2026	RAJIB LOCHAN PATTNAIK	2026-05-11	1. Fathers name of the petitioner not correctly furnished in Affidavit.
26	D-RSA/21028/2026	BUDHIRAM DAS	2026-05-11	1.D.C.Fee of Rs.6900/- to be Paid. 2.Annex-1 and 2 be rectified and page marked accordingly.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
27	D-CRLMC/13392/2026	PRADEEP KUMAR PARIDA	2026-05-11	30-OTHER DEFECT (IF ANY) 1. Annexure-2 not exhibited in body of the petition. 2. Name of the PS and PS case number not furnished in the petition.
28	D-CONTC/17292/2026	GOPAL KRUSHNA NANDA	2026-05-11	1. page mark not properly furnished in index.. 2. Annexs.1 and 2 not page mark.
29	D-ABLAPL/13495/2026	SOUMYA RANJAN DAS	2026-05-11	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
30	D-CRLMC/12312/2026	SAROJ KUMAR PADHI	2026-05-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the victim / informant and relative redacting from the petition. 2. Name of the Victim / informant need not be disclosed in connection with Annex-1 2 and kept in seal cover. 3. Redacted copy of Annex-1 and 2 to be filed.
31	D-CRLMP/13733/2026	HEMANTA KUMAR TRIPATHY	2026-05-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
32	D-BLAPL/13687/2026	AMITAV TRIPATHY	2026-05-11	30-OTHER DEFECT (IF ANY) 1. NDPS case NO. and year not correct in Synopsis, CT, Para 1 and Prayer.
33	D-ABLAPL/13488/2026	JYOTIRMAYA SAHOO	2026-05-11	Name of husband of the Informant mentioned at page-9 and name of her daughter, mother-in-law mentioned at page-10 be redacted.
34	D-BLAPL/13593/2026	SANTOSH KUMAR MAHANTY	2026-05-11	1. In Declaration under affidavit, no. of paragraphs wrongly furnished. 2.In cause title,address of the petitioner ,District name wrongly furnished
35	D-BLAPL/13594/2026	CHIRANJIB ROUT	2026-05-11	1. Page no 56 not filled.
36	D-ABLAPL/13489/2026	PRATIK NAYAK	2026-05-11	.Name Of The Filing Advocate Not In Capital Letters In The Petition 2..Subject Code Not Furnished .
37	D-BLAPL/13611/2026	SARAT KUMAR JENA	2026-05-11	Hologram of Rs.50/- not affixed in V.nama.
38	D-WP(C)/20153/2026	DIPTENDU SUNDAR RAY	2026-05-11	page no.22 partially neat.
39	D-BLAPL/13602/2026	JUGALA KISHORE PANDA	2026-05-11	1.Signature of the petitioner no-1 at V. nama not tally with that of name furnished in cause title of

				the application.
40	D-ABLAPL/13422/2026	SATYANARAYAN MISHRA	2026-05-11	1.On the top of Cause title SEXUAL OFFENCE not mentioned. 2.Name and details of the victim mentioned in Annexure-1 2 3 need not be disclose and kept in closed envelop.
41	D-ABLAPL/13389/2026	AJIT KUMAR MOHANTY	2026-05-11	30-OTHER DEFECT (IF ANY) 1. PS case No. mentioned in Ann.2 of Index not correct. 2. Para 2 appearing twice in Petition. 3. Paragraph declaration not correct.
42	D-ABLAPL/11603/2026	DUSHMANTA SAHOO	2026-05-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
43	D-BLAPL/13760/2026	AMLAN SHAKTI PAUL	2026-05-11	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
44	D-CRLA/12805/2026	JYOTIRMAYA SAHOO	2026-05-11	1. status of the appellant not furnished in C.T
45	D-CRLMC/13435/2026	LALATENDU DAS	2026-05-11	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 30-OTHER DEFECT (IF ANY) 1. Fathers name of the petitioner not correctly furnished in cause title. 2.Name of the Parties and Reference certificate repeated furnished in cause title. 3. After page no.14 one page not paginated.
46	D-BLAPL/13318/2026	AMITAV TRIPATHY	2026-05-11	i) Age of the petitioner mentioned in Rejection order not tally with cause title. ii) Petition not correctly addressed to Honorable Court
47	D-WA/19087/2026	SACHIDANANDA SAHOO	2026-05-11	1. Court Fee Rs-12 to be paid. adn Rs-6/- not paid on I.A. i) District of R-1 not mention in cause title. ii) Provision of law not furnished in I.A.
48	D-ABLAPL/13461/2026	SAPAN KUMAR PAL	2026-05-11	30-OTHER DEFECT (IF ANY) 1. Age of the petitioner no.4 not furnished in the cause title.
49	D-BLAPL/13624/2026	BISWAJIT RANJAN TRIPATHY	2026-05-11	14-NOT PROPERLY INDEXED. Annexure-1 mentioned in Index as FIR, but, wrongly mentioned PR in averment.
50	D-BLAPL/13589/2026	SARAT KUMAR JENA	2026-05-11	1. H.C B.A.M.W S Rs 50/- to be paid in V. nama
51	D-BLAPL/13526/2026	SWARAJ PATEL	2026-05-11	30-OTHER DEFECT (IF ANY) 1. Ann.1 page 11 to 14 uploaded twice.
52	D-WP(C)/20147/2026	DIPTI RANJAN BHOKTA	2026-05-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page nos. 27 36 64 68 69 and 79 are partially legible

53	D-ABLAPL/13438/2026	ASHWINI KUMAR DAS	2026-05-11	1.On the top of Cause title SEXUAL OFFENCE not mentioned. 2.Paragraphs not properly mentioned in declaration of affidavit.
54	D-BLAPL/13499/2026	BIJAYA KUMAR RAGADA	2026-05-11	30-OTHER DEFECT (IF ANY) 1. Case year of BLAPL NO.8296 in reference certificate not correct. 2. Title of Pet. and his father in CT not tally with V.nama and rejection order.
55	D-ABLAPL/13601/2026	JUGALA KISHORE PANDA	2026-05-11	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
56	D-ABLAPL/13619/2026	SATYA NARAYAN MISHRA 4	2026-05-11	30-OTHER DEFECT (IF ANY) Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
57	D-BLAPL/13617/2026	DHIRENDRA KUMAR MOHAPATRA	2026-05-11	.Names In Capital Letters Of All The Signing Advocates Not Indicated
58	D-BLAPL/13658/2026	RAJENDRA NARAYAN ROUT	2026-05-11	Receipt Showing Serv.copy To Vigilance not Filed.
59	D-BLAPL/13607/2026	SANJIB KUMAR BHANJADEO	2026-05-11	Paragraphs incorrectly mentioned in declaration of affidavit.
60	D-BLAPL/13599/2026	BHARAT BHUSAN ROUTRAY	2026-05-11	1. Pending before the court wrongly furnished in prayer of the application.
61	D-ABLAPL/13417/2026	MANAS KUMAR CHAND	2026-05-11	Annexure-1 not reflected on the top of page-6.
62	D-CRLA/13158/2026	SAMAPIKA MISHRA	2026-05-11	1.Status of the party not furnished
63	D-WP(C)/21154/2026	JAYDEEP PAL	2026-05-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Advocate and Adv.clerk welfare fee not paid.
64	D-BLAPL/13629/2026	SARAT KUMAR JENA	2026-05-11	1. Year of C.T. case wrongly mentioned in Synopsis and Date chart page. 2.Hologram of Rs.50/- not affixed in V.nama.
65	D-BLAPL/13623/2026	SURYAKANTA DWIBEDI	2026-05-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
66	D-ABLAPL/13429/2026	RAJIV KUMAR MAHANTA	2026-05-11	1.Name of the petitioner(father) mentioned in petition not tally with the signature put in affidavit and V.nama. 2.Page No. 12-13 and 19 not legible.
67	D-ABLAPL/10068/2026	TARA PRASAD MOHAPATRA	2026-05-11	30-OTHER DEFECT (IF ANY) i)As per standing order 02 /2026/ the original annexure -1 be kept in sealed cover and xerox redacted copy to be filed. .ii) For further S.R
68	D-ABLAPL/13591/2026	DEEPAK KUMAR MOHAPATRA	2026-05-11	Page No. not correctly furnished in Annexure-1.Name and Details of victim/informant

				mentioned in annexure need not be disclosed and kept in closed cover.
69	D-STREV/10655/2026	JNANESH MOHANTY	2026-05-11	1. Period of Delay 52 days delay. i)Op no. 2 in STREV not party in Tribunal. ii) District not mention in cause title. iii) Anx-1 not correctly page mark iv) Legible copy of page no. 38 to be filed
70	D-BLAPL/13675/2026	SWARAJ PATEL	2026-05-11	30-OTHER DEFECT (IF ANY) 1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 to 4 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
71	D-ABLAPL/13432/2026	LAKSHMAN MISHRA	2026-05-11	1.Paragraphs incorrectly mentioned in declaration of affidavit. 2.Name of the Informant/victim and family members mentioned in Annexure-1 2 need not be disclose and kept in closed envelop.
72	D-CRLMC/10712/2026	SURENDRA BEHERA	2026-05-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. . Put up for SR after redacting the name of victim / informant from the petition. 2. Name of the victim /informant need not be disclosed in connection with Annexures and kept in sealed cover.
73	D-WA/19414/2026	MANOJ KUMAR PANDA	2026-05-11	annex-1 not visible
74	D-BLAPL/13302/2026	DEEPAK KU SAHOO	2026-05-11	30-OTHER DEFECT (IF ANY) As per rej. order, C.T. no. not furnished in the cause title and prayer.
75	D-ABLAPL/12363/2026	SHWETA DAS	2026-05-11	30-OTHER DEFECT (IF ANY) i) Name and address of the informant be redacted from Synopsis and Date chart..ii)Name and address the mother of petitioner no.-1 be redacted from para-4 and Annexure-2. .iii) Signature of the deponent in affidavit not tally with his name mentioned in cause title.. Annexure 1 and 2 be kept in sealed cover.iv) For further S.R. after removal of defect.
76	D-ABLAPL/13540/2026	BIBHUTI BHUSHAN KUMBHAR	2026-05-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Vakalatnama not properly stamped.
77	D-WP(C)/21272/2026	KULADA NANDA DAS	2026-05-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 41 not neat.Annexures not completely mentioned in averments.
78	D-CRLREV/13569/2026	SAURAV TIBREWAL	2026-05-11	1. Days of delay not mentioned in Limitation petition

79	D-BLAPL/13669/2026	ASIT KUMAR JENA	2026-05-11	30-OTHER DEFECT (IF ANY) 1. Ref. certificate not correct as per FIR details. 2. Ann.1 not attested.
80	D-CMP/19909/2026	GAUTAM CHARAN ROUT	2026-05-11	Designation of op-1 not mentioned
81	D-BLAPL/13528/2026	ABHIJIT DAS	2026-05-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	D-BLAPL/13716/2026	DEBASIS SAHOO	2026-05-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
83	D-CMAPL/20998/2026	ADV	2026-05-11	Put up for SR after filing of c. copy of impugned order.
84	D-WP(C)/18208/2026	RANJAN KUMAR BEHERA	2026-05-11	As per index page no.11 not available
85	D-CRLA/11587/2026	PRADEEP RANJAN MISHRA	2026-05-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of the informant be redacted from the appeal memo.2. Name of the relative of the victim , informant and village and place) reflected in the judgement be kept in cover.3 sl.no7 in affidavit in I.A. NO.1060/2026 and Sl.3 of affidavit in I.A. NO.1061/2026 not properly furnished.
86	D-BLAPL/13560/2026	SURYA KANTA PRADHAN	2026-05-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-BLAPL/13711/2026	MANAS KUMAR CHAND	2026-05-11	30-OTHER DEFECT (IF ANY) 1. As per rejection order under Annexure-2,name of the Lower court does not tally with para-1 of the petition.
88	D-CRLA/11328/2026	BIDYALOK MOHAPATRA	2026-05-11	1. Being aggrieved not furnished in appeal memo.2. page nos. 12 13 100 and 101 partially legible.3. sl. 4 of affidavit and paragraphs in I.A. not properly furnished.
89	D-BLAPL/13500/2026	ASISH MISHRA	2026-05-11	30-OTHER DEFECT (IF ANY) 1. Paragraph declaration not correct.
90	D-BLAPL/13533/2026	DIGAMBAR SETHI	2026-05-11	30-OTHER DEFECT (IF ANY) Annexures be kept in envelop.
91	D-BLAPL/13581/2026	SATYANARAYAN MISHRA	2026-05-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. As per standing order no 02/2026 the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed

				cover and photo copy of redacted version of the same be submitted for S.R there after
92	D-EXP/20867/2026	PRAFULLA KUMAR KAR	2026-05-11	Put up for SR after filing of c. copy of impugned order.
93	D-EXP/20904/2026	KRISHNA CHANDRA SAHU	2026-05-11	Put up for SR after filing of c. copy of impugned order.
94	D-FAO/20275/2026	CHITTA RANJAN LENKA	2026-05-11	Defect regarding Nomenclature
95	D-ABLAPL/13402/2026	DEEPAK KUMAR DAS	2026-05-11	30-OTHER DEFECT (IF ANY) i) Annexure -1 be kept in sealed cover. ii) For further S. R.
96	D-CONTC/17697/2026	LAMBIT SENAPATI	2026-05-11	1.Communication dated not correctly furnished Sl. no.5 in Index and para no.5.
97	D-WP(C)/21491/2026	RAJAKISHORE SAHOO	2026-05-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
98	D-CRLMC/12046/2026	SURYAKANTA DWIBEDI	2026-05-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the victim / informant and Relative need not be disclosed in connection with Annexures , Affidavit, V.nama and kept in seal cover. 2. Redacted copy of Annexures, Affidavit and V.nama to be filed.
99	D-ABLAPL/13403/2026	DEBASNAN DAS	2026-05-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Annexure-1 be kept in sealed cover . ii) Redacted copy of annexure 1 to be filed. iii). For further S.R.
100	D-WP(C)/20170/2026	DHANANJAYA MUND	2026-05-11	1. page nos. 8 and 12 to 14 partially legible.
101	D-EXP/20905/2026	KRISHNA CHANDRA SAHU	2026-05-11	Put up for SR after filing of c. copy of impugned order.
102	D-WP(C)/20181/2026	SURJYA NARAYAN SAHU	2026-05-11	1.Petitioner in C.T., sl. nos. 37 38 52 53 55 59 64 73 77 to 82 85 and 113 D/O or S/O not mentioned in the address.2. sl. no. 20 short signed in v.nama. 3. In C.T. sl. no. 74-name Alok ku. Nayak but he signed in v.nama Lila Das .
103	D-EXP/20909/2026	KRISHNA CHANDRA SAHU	2026-05-11	Put up for SR after filing of c. copy of impugned order.
104	D-CRLA/11868/2026	JNYANANANDA PANDA	2026-05-11	1.Name of Appellant in connection with L.T.I. not mentioned in V. nama.
105	D-WP(C)/20594/2026	MANA MOHAN PATTANAIK	2026-05-11	Annexure-8 not page marked

106	D-ABLAPL/12692/2026	JAYADEBA BEHERA	2026-05-11	30-OTHER DEFECT (IF ANY) 1. Name and address and mob. No. of Informant in redacted copy page 8 and 10 be deleted. 2. Name, Mob. No. and address of informant or accused in redacted copy of Ann.2 from page 14 to 17 be deleted. Resubmit for SR after removal of defects.
107	D-FAO/20741/2026	LAXMIKANTA MOHANTY	2026-05-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
108	D-ABLAPL/13410/2026	SANJAY KUMAR PATTANAIK	2026-05-11	30-OTHER DEFECT (IF ANY) i) Name of the complainant be redacted from synopsis , para1 and para 2 of the petition.ii) Annexure-1 be kept in sealed cover. iii) Xerox redacted copy of annexure-1 to be filed iv) For further S. R.
109	D-CRLMC/13325/2026	AKSHAYA KUMAR SAHOO	2026-05-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of order not correctly furnished in entire petition.
110	D-CRLREV/13413/2026	ANUPAM RATH	2026-05-11	1. Good ground certificate not furnished.
111	D-BLAPL/13502/2026	ASISH MISHRA	2026-05-11	30-OTHER DEFECT (IF ANY) 1. Paragraph declaration not correct.
112	D-ARBP/20599/2026	TAPESH ROY	2026-05-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
113	D-ABLAPL/13576/2026	AKSHAYA KUMAR SAHOO	2026-05-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Put up for further S.R
114	D-CRLREV/13494/2026	SANJIB KUMAR BHANJADEO	2026-05-11	Put Up SR after filing C. Copy of Annex- 6.
115	D-ABLAPL/13585/2026	PRAFULLA CHANDRA DAS	2026-05-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Age of the petitioner no.5 not furnished in the cause title.
116	D-WP(C)/20267/2026	J.M PATTANAIK	2026-05-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER.
117	D-ABLAPL/13405/2026	BIBHUTI KESHARI BISWAL	2026-05-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY)

				i) Page no. 9 not legible.
118	D-CRLMC/13620/2026	CHIRANJEEV BIDYABHUSHAN	2026-05-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY)  1. Page no 93 not neat and legible. 2.Page no.129 not marked on the file.
119	D-WP(C)/21208/2026	PADMANAVA JENA	2026-05-11	30-OTHER DEFECT (IF ANY)  1. Annexure-1 not marked on file.
120	D-BLAPL/13522/2026	PANCHANAN PANIGRAHI	2026-05-11	30-OTHER DEFECT (IF ANY)  i) Annexure-4 not mentioned in Rejection order.
121	D-BLAPL/13527/2026	SITIKANT MISHRA	2026-05-11	30-OTHER DEFECT (IF ANY)  1) Paragraph no. not correctly mentioned in affidavit.
122	D-ABLAPL/13416/2026	SARAT KUMAR JENA	2026-05-11	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
123	D-CRLMC/13333/2026	SIDHARTHA DAS	2026-05-11	30-OTHER DEFECT (IF ANY)  1. Date of order and CT (SPL) case number not correctly furnished in Synopsis. 2. Fathers name of the of the petitioner not correctly furnished in Affidavit. 3. Prayer of the CRLMC not correctly furnished.
124	D-BLAPL/13503/2026	DIBYA RANJAN SINHA	2026-05-11	30-OTHER DEFECT (IF ANY)  1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 and 2 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
125	D-BLAPL/13524/2026	AMIT PRASAD BOSE	2026-05-11	30-OTHER DEFECT (IF ANY)  i) Page no. 11 and 12 not neat and legible.ii) Annexure-2 not marked in page no 16. ii) Name of the trial court mentioned in Rejection order not tally with and prayer of the petition.cause title, para-1. iii) Date of rejection order mentioned incorrect in Date chart.
126	D-ABLAPL/13567/2026	PANCHANAN PANIGRAHI	2026-05-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY)

				1. Page nos.11 and 12 not neat and legible.2. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
127	D-BLAPL/13638/2026	AMULYA RATNA PANDA	2026-05-11	30-OTHER DEFECT (IF ANY) 1. Ann.2 has been mentioned as Ann.3 in Index.
128	D-BLAPL/13520/2026	JAGABANDHU SAHU	2026-05-11	30-OTHER DEFECT (IF ANY) i) Annexure-1 not mentioned in the petition.ii) Page no. 11 not properly scanned.
129	D-WP(C)/20032/2026	SOUMYA RANJAN PATI	2026-05-11	Page nos.35 and 36 not neat and legible.
130	D-BLAPL/13708/2026	TAPAN KUMAR JENA SAMANTA	2026-05-11	30-OTHER DEFECT (IF ANY) 1. Paragraph declaration not correct.
131	D-BLAPL/13684/2026	BIKRAM KESHARI RAJ	2026-05-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. sl.no.5 of affidavit nomenclature not correctly furnished.2. Name of trial court in synopsis and entire petition not tally with rej. order
132	D-WP(C)/20016/2026	T.DHIREN KUMAR DORA	2026-05-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED All the annexures are not attested.
133	D-CMP/21340/2026	BIPLABA P.B. BAHALI	2026-05-11	O.P No-1 should not be a Party in this Petition.
134	D-ABLAPL/13678/2026	PARSURAM PANDA	2026-05-11	1. F.I.R copy is not neat and legible
135	D-BLAPL/13484/2026	ACHYUTANANDA PATTANAİK	2026-05-11	30-OTHER DEFECT (IF ANY) 1. Page marking of Ann.2 in Index and Date Chart not correct.
136	D-CRLMC/13397/2026	MANORANJAN MUDULI	2026-05-11	1-COURT FEE IS DEFICIENT. 1. Court fee Rs. 6/- to be paid.
137	D-ABLAPL/13667/2026	GOPAL KRISHNA NAYAK	2026-05-11	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and a photo copy of redacted version of the same be submitted for S.R there after
138	D-ABLAPL/13681/2026	RAMESH CHANDRA BHOI	2026-05-11	1. Annexure-1 not attested.
139	D-BLAPL/13490/2026	SARAT KUMAR JENA	2026-05-11	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
140	D-BLAPL/13686/2026	AMITAV TRIPATHY	2026-05-11	Spl. case (NDPS) NO.240/2025 IN REJ. Order, not tally with Synopsis and entire petition
141	D-BLAPL/13504/2026	DIBYA RANJAN SINHA	2026-05-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY)

				1. Ann.2 has been mentioned as Ann.3 in Para 6.
142	D- CONTC/20726/2026	ADV.	2026-05-11	Paragraph not mentioned in the affidavit.
143	D-WP(C)/21133/2026	JITENDRA KUMAR DIGAL	2026-05-11	Page no. 24 and 25 not neat
144	D- BLAPL/13689/2026	JUDHISTHIR SAHOO	2026-05-11	30-OTHER DEFECT (IF ANY) 1. Au. Fee of Rs.1.65 not paid on Ann.3.
145	D- ABLAPL/13579/2026	PRADIPTA BEURA	2026-05-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
146	D- ABLAPL/13677/2026	RAJIB LOCHAN PATTNAIK	2026-05-11	1.1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
147	D-LAA/21183/2026	PRABIN DAS	2026-05-11	1. Court Fee Rs.119385/-Payable Paid Rs.12/- Claiming for exemption.Caste Certificate Not Filed 2.Cause Title Not in order.R-2 not made Party in the Trial Court.
148	D- BLAPL/13682/2026	SUSANTA KUMAR TRIPATHY	2026-05-11	1.Receipt Showing Serv.copy To CBI not Filed. 2. Name of trial court not tally with rej. order.
149	D-WP(C)/21130/2026	JITENDRA KUMAR DIGAL	2026-05-11	Page no. 24 and 25 not neat
150	D-WP(C)/21495/2026	NIRANJAN SINGH (1)	2026-05-11	Paragraphs nos. not correctly furnished in the declaration.2.All the Annexures are not attested.
151	D- RVWPET/20479/2026	HARIPAD MOHANTY	2026-05-11	i) Op. no. 3 in RVWPET not a party in WA. ii) Para no. wrongly mention in declaration of RVWPET. iii) Put up for SR Reg. calculation of limitation after disposal of I.A. no. 210/2026
152	D- RVWPET/18592/2026	DR. JITENDRA KUMAR LENKA	2026-05-11	1.C. copy of impugned order not filed. Put up for SR after filing of c. copy of order .
153	D-WP(C)/19662/2026	MANOJA KUMAR KHUNTIA	2026-05-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs.50/- not paid
154	D- CONTC/20531/2026	RUPESH KUMAR KANUNGO	2026-05-11	Index not proper.2.Annex-2 not attested.
155	D- RVWPET/20492/2026	HARIPAD MOHANTY	2026-05-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Para no. not correctly furnished in declaration of RVWPET. ii) Page mark not correctly mark in Anx-1. iii) Put up for SR reg calculation o limitation after disposal of I.A. no. 216/2026.
156	D- CONTC/15530/2026	ADV.	2026-05-11	Code Not furnished. 2. subject code not furnished.
157	D-WP(C)/19721/2026	NIBEDITA MOHANTY	2026-05-11	Page no. 14 and 18 not neat.

158	D-FAO/21323/2026	BANSHIDHAR SATAPATHY	2026-05-11	17-REFERENCE CERTIFICATE NOT FURNISHED.
159	D-RVWPET/20476/2026	HARIPAD MOHANTY	2026-05-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Para no. wrongly mention in declaration of RVWPET. II) Put up for SR reg. calculation of limitation after disposal of I.A. no. 209/2026.
160	D-WP(C)/20511/2026	KRISHNA CHANDRA SAHU	2026-05-11	Page 42 not neat.
161	D-WP(C)/19741/2026	PRANAB KUMAR PASAYAT	2026-05-11	Page no. 47 63 to 67 and 77 to 80 not neat.
162	D-BLAPL/13557/2026	ANUPAM RATH	2026-05-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Occupation and relationship not mentioned in the affidavit.
163	D-FAO/21321/2026	BANSHIDHAR SATAPATHY	2026-05-11	i) Petitioner no. 1 2 4 5 in Tribunal are not made party in FAO. ii) Reference certificate not furnished. iii) Put up for SR reg. calculation of limitation after disposal of I.A. no. 790/2026
164	D-WP(C)/19717/2026	SOURAV DAS	2026-05-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
165	D-BLAPL/13544/2026	DIBYA CHARAN SWAIN	2026-05-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Honble Court not tally with cause title and rejection order
166	D-BLAPL/13549/2026	DEEPAK KU SAHOO	2026-05-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Honble Court not tally with cause title and Rejection order
167	D-WP(C)/21441/2026	AMIT PRASAD BOSE	2026-05-11	Deponent name not correct in affidavit
168	D-FAO/21325/2026	BANSHIDHAR SATAPATHY	2026-05-11	17-REFERENCE CERTIFICATE NOT FURNISHED.  1. Authentication fee due on the Appellate Court Judgement Rs 1.10/- to be paid.
169	D-ABLAPL/13483/2026	DEBASISH PATNAIK	2026-05-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
170	D-WP(C)/20198/2026	SADASIVA PATRA (1)	2026-05-11	1. Date of order in annex.1 not tally with index.2. Annex.2 not mentioned in page no.11.

171	D-CRLMP/12587/2026	SANJIB KUMAR RATH	2026-05-11	30-OTHER DEFECT (IF ANY) 1. Nomenclature not correctly furnished Sl. no.3 in Index and v.nama.
172	D-ABLAPL/13714/2026	RASMI RAJGURU	2026-05-11	.Name Of The Filing Advocate Not In Capital Letters In The Petition
173	D-CMP/20610/2026	P. V. BALAKRISHNA	2026-05-11	The discrepancy in the name of O.P no-2 and 5 as per Trial Court be reconciled
174	D-ABLAPL/13479/2026	KURESH PRASAD DASH	2026-05-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of Informant-cum-victim mentioned in para-2 of the petition be redacted.Thereafter, put up for S.R.
175	D-WP(C)/19782/2026	PRASANTA KUMAR PATI	2026-05-11	Page no. 54 not neat.
176	D-WP(C)/21129/2026	JITENDRA KUMAR DIGAL	2026-05-11	Page no. 24 and 25 not neat
177	D-WP(C)/20199/2026	SADASIVA PATRA (1)	2026-05-11	1. Annex.2 not mentioned in page no.12.
178	D-BLAPL/13709/2026	MANAS KUMAR CHAND	2026-05-11	30-OTHER DEFECT (IF ANY) 1. Free or certified copy of Rejection order not filed
179	D-CRLA/11637/2026	CHIRANJIB ROUT	2026-05-11	page nos. 13 and 14 not properly arranged after original page no.12 in judgement .
180	D-WP(C)/18586/2026	SRINIBASH SATAPATHY	2026-05-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 17 not neat.
181	D-BLAPL/13674/2026	LAMBODOR ACHARI	2026-05-11	30-OTHER DEFECT (IF ANY) 1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
182	D-ABLAPL/13707/2026	GOKULANANDA SAHU	2026-05-11	14-NOT PROPERLY INDEXED. 1.Paragraphs incorrectly mentioned in petition as well as declaration of affidavit. 12.Occupation of the deponent not mentioned in affidavit.
183	D-CRLA/10924/2026	SAPAN KUMAR LENKA	2026-05-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Relative of the victim and school teacher with address reflected in the judgement be kept in the cover.
184	D-BLAPL/13672/2026	ASWINI KUMAR PANDA	2026-05-11	30-OTHER DEFECT (IF ANY)

				1. Name of Pet. in Affidavit not correct. Court Fee of Rs.3 not affixed on it. In declaration status of Deponent not correct. 2. Ann. 1 and 3 not attested.
185	D-ABLAPL/13718/2026	AMULYA RATNA PANDA	2026-05-11	Name and details of Informant mentioned in Annexure-1 need not be disclose and kept in closed envelop.
186	D-CRLA/11530/2026	PANCHANAN PANIGRAHI	2026-05-11	1. Court Fee Rs.6/- to be paid, but status of the appellant not furnished. 2.True copy of judgement dtd17-03-2026 vide annex.1 filed but C.copy /Free copy of judgement to be filed. 3. Execuants signed in the v.nama without signature of jail authority (conviction five years). 4.Put up for further S.R. after filing of C.Copy /Free copy of judgement (Reg. limitation).5. provision of law not furnished in I.A. no.1054/2026 .6. Status of the appellant not furnished in C.T..2.4. As per judgement he convicted five years but he signed v.nama without signature of jail authority and al so deponent in both affidavit in I.A.
187	D-WP(C)/20774/2026	BIBHU PRASAD DAS	2026-05-11	3-AUTHENTICATION FEE IS DEFICIENT.
188	D-WP(C)/21412/2026	DIPTENDU SUNDAR RAY	2026-05-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
189	D-ABLAPL/13724/2026	DEBASNAN DAS	2026-05-11	Name and details of Informant mentioned in Annexure-1 need not be disclose and kept in closed envelop.
190	D-ABLAPL/13387/2026	AKSHAYA KUMAR SUBUDHI	2026-05-11	30-OTHER DEFECT (IF ANY) 1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 and 2 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 11-05-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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